

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

BEFORE THE REGISTRAR M K HANJURA

Petition(s) for Special Leave to Appeal (C) No(s). 12574/2013

MOONA & ORS.

Petitioner(s)

VERSUS

DEPUTY DIRECTOR, CONSOLIDATION & ORS.

Respondent(s)

(with interim relief and office report)

Date : 17/12/2014 This petition was called on for hearing today.

For Petitioner(s)

Ms. Ruchi Kohli, Adv.

For Respondent(s)

Mr. Ram Kishore Singh Yadav, Adv.

Mr. Ardhendumauli Kumar Prasad, Adv.

Ms. Sudha Pal, Addv.

Mr. Vimal Chandra S. Dave, Adv.

UPON hearing the counsel the Court made the following
O R D E R

The Learned counsel for the respondent Nos. 1 and 2 seeks and is given four weeks' time as last chance to file the counter affidavit.

List again on 10.3.2015.

(M K HANJURA)
Registrar